

**GOVERNMENT OF INDIA  
SHIPPING, ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1977  
ANSWERED ON:06.12.2005  
EXEMPTION FROM PAYMENT OF TOLL TAX  
Bhargav Shri Girdhari Lal

**Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

(a) whether any request has been received from the Government of Rajasthan to exempt Members of Parliament and Members of State Legislatures from paying toll tax; and

(b) if so, the time by which the necessary directives are likely to be issued in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K. H. MUNIYAPPA)

(a) A letter from Shri Rajendra Rathore, Minister for PWD and Parliamentary Affairs, Govt. of Rajasthan has been received requesting for exemption to MLAs and MLCs in the State of Rajasthan.

(b) On 16 projects (sections/bridges) on National Highways in Rajasthan, exemption from payment of user fee is available to Members of Parliament (MPs) and Members of Legislative Assemblies (MLAs)/ Councils (MLCs) of Rajasthan. However, as per concession agreement signed with the entrepreneur in Udaipur bypass on NH-8 constructed on BOT basis, no exemption is available to MPs and MLAs/MLCs and in Jaipur-Kishangarh section of NH-8, which was also constructed on BOT basis, exemption is available only to local MPs and MLAs/MLCs. In these two cases no further exemption is contemplated. On 4 public funded projects, exemptions are either not available to MPs, MLAs and MLCs or available only to MPs. In these cases exemption to MLAs/MLCs from Rajasthan and MPs are under consideration. List of sections/bridges indicating the status of exemption of user fee to MPs, MLAs and MLCs in Rajasthan is given in the Annexure.

**ANNEXURE**

ANNEXURE REFERRED TO IN REPLY TO PARA (b) OF LOK SABHA UNSTARRED QUESTION NO.1977 ON 6.12.2005 ASKED BY SHRI SHRI GIRDHARI LAL BHARGAVA REGARDING EXEMPTION FROM PAYMENT OF TOLL TAX

Sl.No.	NH No.	Sections/Bridges MLAs/MLCs of Rajasthan are exempted from user fee	Whether MPs, MLAs/MLCs of Rajasthan are exempted from user fee
1	8	Udaipur Bypass Km.269/500 to 280/500	Not exempted
2	11	Reengus bypass (ROB) Km.294/600 to 297/840	Not exempted
3	11A	Banganga Bridge Km 9	Not exempted.
4	11B	Combined toll for bridge at Khare (km.66) & bridge at Bamni (km 37)	Exempted
5	11B	Lalsot Gangapur	Exempted
6	12	Chambal Bridge at Kota in Km.244-245	Exempted

7	12	Chandrabhaga Bridge in Km.338	MPs are exempted
8	12	Banas Bridge Km.89	Not Exempted
9	76	Parvati Bridge Km.482	Exempted
10	76	Kallsingh Bridge Km.437	Exempted
11	112	Km.90/0 to 105/0 (/0/ at Bar)	Exempted
12	113	Banswara Dahod road Km.180 to 195	Exempted
13	8	Gurgaon-Kotputli	Exempted
14	8	Kotputli-Chandwazi -Jaipur bypass	Exempted
15	79 & 79A	Kishangarh-Village Kavalias (Bhilwara)	Exempted
16	79	Bhilwara-Chittorgarh	Exempted
17	76	Village Rithola-Udaipur	Exempted
18	8	Udaipur-Kherwara	Exempted
19	8	Kherwara-Ratanpur	Exempted
20	3	Agra-Dholpur	Exempted
21	8	Jaipur-Kishangarh MLAs/MLCs are exempted.	Local MPs and
22	8	ROB -Kisangarh ( 367.320 to 368.483)	Exempted